

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 16-09-2020.

**MORNING SESSION  
HEARING**

Case No.			Plaintiff / Defendants Name
1.	O.S.	522/20	- Air Asida Ltd V/s Gaurav Taneja
2.	O.S.	690/16	- Hemalatha Reddy V/s Munivenkatappa
3.	O.S.	742/18	- Anjanappa V/s Akkayamma
4.	O.S.	488/15	- Lakshmamma V/s Venkatesh
5.	O.S.	342/06	- Vajraraj V/s Patel Nagaraj
6.	O.S.	690/07	- Jayaram V/s Jagadish
7.	O.S.	1543/06	- Narayanappa V/s Savitramma
8.	O.S.	855/15	- Shivaramgowda V/s Rajanna
9.	O.S.	638/16	- Venkatesh V/s Sakamma
10.	O.S.	614/08	Suni Khemka V/s Muniswamy
11.	O.S.	279/07	Roopa V/s Lakshmaiah

**New Suits - Plaintiff/Defendants Name**

12.	O.S.	652/20	- Bhuvaneshwar V/s B.Nanjappa
13.	O.S.	655/20	- Gowramma V/s Sakamma
14.	M.C.	39/20	G.Padma @ Venkatalakshmamma V/s NIL

**AFTERNOON SESSION**

15.	O.S.	88/06	Munivenkatswamy V/s Muniyappa
16.	O.S.	645/08	- Nagarathna V/s Devaraja
17.	O.S.	569/08	- Anjinamma V/s Munianjinappa
18.	O.S.	586/18	- Anjinappa V/s Narayana
19.	O.S.	724/18	- Syed Baba V/s Shivashankar
20.	O.S.	2122/06	- Nam Estates V/s Abbayya
21.	M.C.	13/20	- Srinivas Sagar V/s Nil
22.	O.S.	170/15	Munivenkatamma V/s Narasimhamurthy
23.	O.S.	3/17	Narayanamma V/s Ashwathamma
24.	O.S.	392/20	Canara Bank V/s Akkayamma
25.	O.S.	606/06	Nayar V/s Murthy
26.	O.S.	145/15	Manjula V/s Kanyamma
27.	O.S.	298/07	Jayamma V/s Chikkalakshmamma
28.	O.S.	365/15	Parvathi V/s Krishnappa
29.	O.S.	336/20	Ramaiah V/s Bhagyamma
30.	L.A.C.	180/06	Seethamma V/s The S.L.A.O.



In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,  
Cause List, Dated 16-09-2020.

**MORNING SESSION  
HEARING**

**Plaintiff / Defendants Name**

Case No.			Plaintiff / Defendants Name
1.	O.S.	452/18	- Akshay Kumar V/s Ghansham
2.	O.S.	446/16	- P.A.Holder Amith R Jain V/s Nagaraj
3.	O.S.	326/18	- Ramakka V/s Muniyappa
4.	O.S.	501/20	- Elangavan V/s Kala
5.	O.S.	556/18	- Somashekar V/s Akkayamma
6.	O.S.	107/06	- Seshadri V/s Narasimha
7.	O.S.	C/w 1497/06	- Seshadri V/s Sumithramma
8.	O.S.	439/16	- Pillappa V/s Patalappa
9.	O.S.	843/19	- Jyothi V/s Muniyappa
10.	R.A.	8/20	- Ramabasappa V/s The Chief Officer
11.	O.S.	442/15	- Munilakshamma V/s Muniyamma
12.	O.S.	857/14	- Kumarswamy V/s Vijayakumar
13.	O.S.	492/18	- Sarojamma V/s Rajendra
14.	O.S.	337/18	- Venkatamma V/s Venkataswamappa
15.	O.S.	323/18	- Akkayamma V/s Muniyappa

**AFTERNOON SESSION**

16.	O.S.	286/11	- Setty V/s The State of Karnataka
17.	O.S.	680/17	- Muninarayanamma V/s Syed Shafiulla
18.	O.S.	841/19	- Papanna V/s Munichikkamma
19.	O.S.	697/13	- Uday V/s Chikkamariyappa
20.	O.S.	113/09	- Rathnamma V/s N.Rathnamma
21.	O.S.	644/20	- Narayana Reddy V/s Muniyamma
22.	O.S.	185/12	- Naveen Kumar V/s Krishnappa
23.	O.S.	230/09	- Narayanamma V/s Bachegowda
24.	O.S.	368/10	- Srinivas V/s Krishnappa
25.	O.S.	52/13	- Puttamma V/s Nagaraj
26.	O.S.	855/14	- Ramamurthy V/s Vijaykumar

**New Suits - Plaintiff/Defendants Name**

27.	O.S.	650/20	- Muniraju V/s Akkayamma
28.	O.S.	653/20	- Anand V/s State of Karnataka
29.	M.C.	37/20	- Vinod Kumar @ Vinod V/s NIL
30.	F.D.P.	13/20	- Lakshminarayanapp V/s Shanmugappa since dead by LRs



In the court of II Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,  
Cause List, **Dated 16-09-2020.**

**MORNING SESSION**

**HEARING**

Case No.			Plaintiff / Defendants Name
1.	O.S.	535/19	Parvathmma V/s Nagamma
2.	O.S.	493/11	Wajeer Bhash V/s Mehaboob
3.	L.A.C.	13/10 c/w L.A.C. 11/18	Muniyamma V/s Nagaraju The S.L.A.O. V/s Ramakrishnappa
4.	O.S.	311/08	Manjula V/s Pillamma
5.	M.C.	16/20	Ashwini V/s Nil
6.	O.S.	56/17	Pradeep Kumar V/s Krishnappa
7.	O.S.	717/15	Nagarajappa V/s Rathnamma
8.	O.S.	1500/06	Venkateshmurthy V/s Ammakka
9.	O.S.	937/07	Ramakrishna V/s Anand
10.	O.S.	726/15	Sharadamm V/s Thimmakka
11.	O.S.	87/16	Bhagya V/s Shamanna
12.	O.S.	593/19	Doddaakkayamma V/s Narayanamma
13.	O.S.	587/19	Rashida V/s Nazir Ahmed
14.	O.S.	231/08	Narayanappa V/s Krishnappa
15.	O.S.	868/15	Kamma V/s Muniyamma

**AFTERNOON SESSION**

16.	O.S.	1176/07	Muniraja V/s Sonappa
17.	O.S.	466/14	Rajanna V/s Ramanna
18.	O.S.	933/15	Gowramma V/s Kenchamma
19.	O.S.	534/12	Munikadiramma V/s Tahasildhar
20.	O.S.	468/17	Vinutha V/s Nagaraj
21.	O.S.	495/13	Chandramma V/s Papanna
22.	O.S.	633/20	- Praveen V/s Appajappa
23.	O.S.	497/13	- Padma V/s Channamma
24.	O.S.	61/08	- Govindaraju V/s Yerrappa
25.	O.S.	517/13	Shakunthala V/s Channakrishnappa
26.	F.D.P.	18/17	Durgappa V/s Venkataswamappa

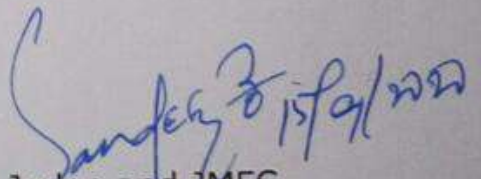
**New Suits - Plaintiff/Defendants Name**

27.	O.S.	648/20	Chaithra V/s Mylaraswamy
28.	O.S.	651/20	Gangamma V/s Muniyamma
29.	O.S.	654/20	Chaitra V/s Srinivasa
30.	M.C.	38/20	H.R.Nalina V/s Nil



**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 16-09-2020**

<b>MORNING SESSSION</b>	<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>	<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b>	<b><u>EVIDENCE</u></b>
1. O.S.447/2018	1. O.S.39/2012
2. O.S.515/2015	2. O.S.43/2012
3. PCR...../2020 (Shashikanth.P)	3. O.S.81/2012
4. PCR...../2020 (Lokesh.K)	4. O.S.143/2012
5. PCR...../2020 (Anjali)	5. O.S.301/2012
6. PCR...../2020 (Krishnakumar	6. O.S.423/2012
7. PCR...../2020 (Bramhamananda	7. O.S.403/2012
8. O.S.95/2014	8. O.S.623/2012
9. CR.64/2020 Devanahalli.P.S.	9. O.S.873/2012
<b><u>EVIDENCE</u></b>	10. O.S.899/2011
10.O.S.955/2011	11.O.S.889/2011
11.O.S.785/2011	<b><u>NEW SUIT</u></b>
12.O.S.963/2011	12. O.S.385/2020 (Anjinappa)
13.O.S.11/2012	13. O.S.387/2020 (Aruna)
<b><u>SETTLEMENT</u></b>	<b><u>ORDERS</u></b>
14.O.S.507/2019	14. PCR 281/2014
<b><u>ARGUMENTS</u></b>	<b><u>JUDGMENT</u></b>
15.O.S.189/2007	15. O.S.369/2009

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.



**In the Court of Addl. Civil Judge and JMFC,  
Devanahalli Cause List Dated 16-09-2020**

<b>AFTERNOON SESSION</b>
<b>CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b>
1. C.C.79/2017
2. C.C.745/2014
3. C.C.3689/2020
4. C.C.222/2009
5. C.C.2303/2019
6. C.C.4807/2019
7. C.Mis.374/2017
8. C.Mis.396/2018
9. P.C.R.177/2020
10. P.C.R...../2020 (Roopa)
11. P.C.R...../2020 (Anil Kumar)
12. C.Mis..../2020 (Nagaraj)
13. O.S.348/2020
<b><u>NEW SUITS</u></b>
14. O.S.384/2020 (H.P.Devaraj)
15. O.S.386/2020 (M.Suresh)

**NOTE:** All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Addl. Civil Judge and JMFC,  
Devanahalli.